



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No H08852 IC-6/Gen-686/O.A No.367/2022/2024

Dated 02-4-24

To,

The Registrar General,
Hon'ble, National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001 .

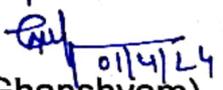
Sub: Regarding Submission of Response/Action Taken Report On Behalf Of Respondent No-3, Uttar Pradesh Pollution Control Board In Pursuance To The Order Dated 16.02.2024 Passed By The Hon'ble National Green Tribunal, New Delhi In Original Application No. 367 Of 2022, Rajendra Prasad Gupta Vs State Of UP.

Sir,

Kindly refer to the subject mentioned above. In compliance of the order dated 16.02.2024 passed by Hon'ble NGT Principal Bench, New Delhi in Original Application No. 367 Of 2022, Rajendra Prasad Gupta Vs State Of UP, The Response/Action Taken Report On Behalf Of Respondent No-3, Uttar Pradesh Pollution Control Board is enclosed herewith for your kind perusal and further necessary action.

Enclosures: As above

Sincerely Yours,


(Ghanshyam)

Chief Environment Officer
(Circle-6)

Copy to: Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida, District-GB Nagar, 201301 for information and further necessary action.


Chief Environment Officer
(Circle-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow – 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 – 2720764
Email: info@uppcb.in - Web Site: www.uppcb.com



**RESPONSE/ACTION TAKEN REPORT ON BEHALF OF
RESPONDENT NO-3, UTTAR PRADESH POLLUTION
CONTROL BOARD IN PURSUANCE TO THE ORDER
DATED 16.02.2024 PASSED BY THE HON'BLE NATIONAL
GREEN TRIBUNAL, NEW DELHI IN ORIGINAL
APPLICATION NO. 367 OF 2022, RAJENDRA PRASAD
GUPTA VERSUS STATE OF UP.**

1. That vide its order dated 16.02.2024 this Hon'ble National Green Tribunal, New Delhi has passed the following direction:-

".....4. The status clearly discloses that, daily 100 MLD of sewage treated/untreated is being discharged and as pointed out in earlier order that downstream of Ganga at Varanasi is not fit for bathing.....

5. No response on behalf of the UPPCB in this regard has been placed on record and Learned Counsel appearing for UPPCB also does not have any instructions on the above issues.

6. Learned Counsel seeks four week's time to place on record the response of the UPPCB. He has submitted that the action against the defaulting body will be taken and EC will be imposed within four weeks. Hence, let the fresh action taken report be filed by the UPPCB at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of



searchable PDF/ OCR Support PDF and not in the form of Image PDF....."

2. That Response/Action Taken Report in compliance of order dt. 16.02.2024 is as follows :-

i. **River Ganga, Varanasi**

a) That the officials of the UPPCB, Varanasi has inspected the site of the 30 drains meeting to River Ganga at Varanasi on 18.03.2024. During inspection, 25 drains were found tapped, 03 drains were found partially tapped and 02 drains were found untapped. During inspection sample of the sewage discharging from the 05 partially/untapped drain were collected and deposited in Regional Office, UPPCB, Varanasi laboratory for analysis.

b) That the Water quality of drains discharging into River Ganga at different sampling points in Varanasi is tabulated below-

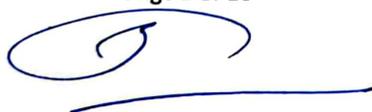
SL No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Assi/Nagwa drain after bioremediation before meeting with River Ganga near Sant Ravidas Park, Nagwa, Varanasi	18.03.2024	7.38	40	188	120	1.2 x 10 ⁵	8.4 x 10 ⁴
2	Nakkha drain after bioremediation before meeting with River Ganga near Judges Guest House, Bhagwanpur, Varanasi.	18.03.2024	7.32	46	214	132	1.4 x 10 ⁵	9.4 x 10 ⁴
3	Samne Ghat drain, after bioremediation before meeting with River Ganga Samne Ghat, Nagwa, Lanka, Varanasi	18.03.2024	7.24	42	204	126	1.3 x 10 ⁵	1.1 x 10 ⁵
4	Sayar Mata Mandir Drain, Nagar Panchayat, Sujabad, Varanasi	18.03.2024	7.19	116	484	302	2.2 x 10 ⁶	1.1 x 10 ⁶
5	Ghatwari Mata Mandir drain, Nagar Panchayat, Sujabad, Varanasi	18.03.2024	7.22	124	492	276	3.3 x 10 ⁶	2.1 x 10 ⁶

c) That as per the above analysis reports, the parameters were found beyond the prescribed norms. The copy of the inspection report dated 18.03.2024 along with analysis reports is being attached as **Annexure No-1** to this response.

ii. **River Assi, Varanasi**

a) That the Project Manager, U.P. Jal Nigam (Rural) vide letter no. 236/Suchna/05, dt. 27.03.2024 has informed to the UPPCB that present about 78 MLD domestic sewage discharge in River Assi, in which 50 MLD sewage is diverted and being treated in 50 MLD STP at Ramna. For the rest approx. 28 MLD sewage discharging in River Ganga after bioremediation, a 55 MLD STP at Bhagwanpur has been proposed and construction of the same is approved by NMCG. Letter of award has been issued to M/s Enviro Infra Engineers Limited, Delhi and work likely to be started soon. However, as interim measure, bioremediation is being carried out by Nagar Nigam, Varanasi. In addition to this, NMCG has also approved project for treatment of excess quantity of flow through Assi by "Advance Oxidation Process". Work is under progress. The copy of the letter dated 27.03.2024 is being attached as **Annexure No-2** to this response.

b) That the 50 MLD STP at Ramna was inspected by the officials of the UPPCB, Varanasi on 18.03.2024. At the time of inspection all the units of STP was found operational and sample of treated sewage was collected and deposited in Regional Office, UPPCB, Varanasi



laboratory for analysis. As per analysis report, the parameters were found within the prescribed norms. The copy of the inspection report dated 18.03.2024 along with analysis reports is being attached as **Annexure No-3** to this response

- c) The officials of the UPPCB, Varanasi has also inspected the site of the interim treatment of rest 28 MLD sewage on 18.03.2024. During inspection sample of the treated sewage was collected and deposited in Regional Office, UPPCB, Varanasi laboratory for analysis. As per analysis report, the parameters were found beyond the prescribed norms.

The copy of the inspection report dated 18.03.2024 along with analysis reports is being attached as **Annexure No-4 and Annexure No-5** to this response.

- iii. That the 07 STPs are functional in Varanasi and the Details are tabulated below:-

Sl. No.	Name of STP	Design Capacity (MLD)	Year of commencement	Technology	Status	Name of Agency for operation of STPs	Recipient aquatic body of treated sewage
01	Dinapur	80	1994	TF & ASP	Operational	UP Jal Nigam (Urban)	Directly discharging into River Ganga.
02	Dinapur -2 (under JICA project)	140	2018	ASP	Operational	UP Jal Nigam (Urban)	Discharging into River Ganga via River Varuna
03	Bhagwanpur	9.8 (8+1.8)	1989	ASP	Operational (8 MLD)	UP Jal Nigam (Rural)	Discharging into River Ganga via Nakkha drain.
04	Goithaha (JNNURM)	120	2019	SBR	Operational	UP Jal Nigam (Urban)	Discharging into River Ganga via Sharda Sahayak Canal and River Varuna via Narokhar drain.
05	BLW	12	1989	ASP	Operational	Banaras Locomotive Works (BLW)	Gardening and discharging into River Ganga via Assi/Nagwa drain.
06	Ramana	50	2021	SBR	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga.
07	Ramnagar	10	2021	A2O	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga.



- iv. That the samples of the all STPs were collected by the officials of the RO, UPPCB, Varanasi and same were analysed in Regional Laboratory, UPPCB, Varanasi. The Results are tabulated below:-

S. N.	Name and address of STP	Date of sample collection	Sampling point	Parameters			
				pH	T.S.S. (mg/l)	B.O.D. (mg/l)	C.O.D. (mg/l)
1	9.8 MLD STP, Bhagwanpur	18.03.2024	Outlet of STP	7.67	84	25.4	108
2	10 MLD STP, Ramnagar	18.03.2024	Outlet of STP	7.41	18	8.6	42
3	12 MLD STP, BLW	18.03.2024	Outlet of STP	7.51	90	27.8	110
4	50 MLD STP, Ramna	18.03.2024	Outlet of STP	7.46	18	9.2	46
5	80 MLD STP, Dinapur	19.03.2024	Final Outlet of STP	7.56	88	27.6	92
6	140 MLD STP, Dinapur	19.03.2024	Final Outlet of STP	7.38	88	26.8	96
7	120 MLD STP, Goithaha	19.03.2024	Final Outlet of STP	7.44	16	8.0	32
Prescribed limit as per EPA				5.5-9.0	100	30	250

As per the above analysis reports, the parameters were found within the prescribed norms.

- v. That the inspection of water polluting industrial units situated in Industrial Area, Ramnagar, Phase-I, Chandauli was carried out vide dt. 19.03.2024 by the officials of Regional Office, UPPCB, Varanasi. Details of the same is tabulated below-

S. No	Name & address of the Industry	Product and Production Capacity	Operational Status	Status of Consent	Status of ETP	Quantity of Effluent Discharge (in KLD)	Name of ultimate Recipient River of treated effluent	Remarks
1	2	3	4	5	6	7	8	9
1	M/s Dugdh Utpadak Sahakari Sangh Limited Plot G1, Industrial Area, Phase-I, Ramnagar, Chandauli	Milk, Ghee, Butter and Paneer-400 KLD Milk processing	Operational	Granted (Valid upto 31.12.2025)	Installed	400	River Gaga via Ghuraha drain	Notices sent for regular operation and maintenance of ETP vide letter no. 2135/OA no. 367/2022/23-24, dt. 31.01.2024 & vide letter no. 2445/Sahmati/23-24, dt. 22.03.2024
2	M/s Ganga Pulp &	News print	Operational	Granted	Installed		River Gaga	Notices sent for regular

	Paper Pvt., A-6 Industrial Area Ramnagar Chandauli	paper-96 TPD		(Valid upto 31.12.2025)		1000	via Ghuraha drain	operation and maintenance of ETP vide letter no. 2117/OA no. 367/2022/23-24, dt. 27.01.2024 & vide letter no. 2440/Sahmati/23-24, dt. 22.03.2024
3	M/s Maha Laxmi Yarn Pvt. Ltd., B-4/2, I/A, Ramnagar Chandauli	Polyester yarn dyeing & Twisting- 8000 Kg/day	Operational	Granted (Valid upto 31.12.2025)	Installed	180	River Gaga via Ghuraha drain	Notices sent for regular operation and maintenance of ETP vide letter no. 2134/OA no. 367/2022/23-24, dt. 31.01.2024 & 2438/sahmati/23-24, dt. 22.03.2024
4	M/s G.R.N. Cellulose (P) Ltd., Plot No. E-21 & 22, Industrial Area, Ramnagar, Chandauli	Industrial NC Cotton-75 MT/Month, NC solution- 50 MT/Month Cotton linter pulp-50 MT/Month	Operational	Granted	Installed	125	River Gaga via Ghuraha drain	Notices sent for regular operation and maintenance of ETP vide letter no. 2104/OA no. 367/2022/23-24, dt. 24.01.2024 & vide letter no. 2439/Sahmati/23-24, dt. 22.03.2024
5	M/s Newal Calcotta Pvt. Ltd., Industrial Area Ramnagar Chandauli	Grey Board/Craft Paper-500 Ton/month	Operational	Granted (Valid upto 31.12.2024)	Installed	Zero liquid discharge (ZLD)	-	Notices sent for compliance of Zero Liquid Discharge (ZLD) vide letter no. 2118/OA no. 367/2022/23-24, dt. 27.01.2024 & 2437/OA No.- 367/2022/23-24, dt. 22.03.2024
6	M/s Saket Enterprises D-11, Industrial Area, Ramnagar, Chandauli	Mill Board- 10 Ton/day (Sun dry process)	Operational	Granted (Valid upto 31.12.2025)	Installed	60	River Gaga via Ghuraha drain	Notices sent for regular operation and maintenance of ETP vide letter no. 2105/ 367/2022 /23-24, dt. 24.01.2024 & vide letter no. 2441/Sahmati, dt. 22.03.2024
7	M/s Industrial Board Mills B-6, Industrial Area, Ramnagar, Chandauli	Moll Board- 56 Ton/month (Sun dry process)	Operational	Granted (Valid upto 31.12.2025)	Installed	25	River Gaga via Ghuraha drain	Notices sent for regular operation and maintenance of ETP vide letter no. 2119/ OA No. 367/2022 /23-24, dt. 27.01.2024 & 2444/Sahmati/23-24, dt. 22.03.2024
8	M/s Shri Krishna Paper & Board Mills, D-1, Industrial Area, Ramnagar, Chandauli	Mill Board- 2.5 Ton/day (Sun dry process)	Operational	Granted (Valid upto 31.12.2024)	Installed	20	River Gaga via Ghuraha drain	Notices sent for regular operation and maintenance of ETP vide letter no. 2114/ OA No. 367/2022 /23-24, dt. 25.01.2024 & vide letter no. 2442/Sahmati/23-24, dt. 22.03.2024
9	M/s Electrochem Plating, Industrial Area, Ramnagar, Chandauli	Chrome Plating of Railway Cylinder liner on job work basis	Self Closed	Granted (Valid upto 31.12.2024)	-	-	River Gaga via Ghuraha drain	Notices sent regarding inform to State Board before re-start of production vide letter no. 2115/ OA No. 367/2022 /23-24, dt. 25.01.2024 & vide letter no.

								2443/Sahmati/ 23-24, dt. 22.03.2024
10	M/s Baba Paper & Board Mills Pvt. Ltd., B-14/2, Industrial Area, Ramnagar, Chandauli	Mill Board 2.0 Ton/Day	Closure direction issued by State Board on dt. 26.12.2023	Direction issued by State Board	Installed	30	River Gaga via Ghuraha drain	Notices sent vide letter no. 2124/ Sahmati/B-28/ /2023-24, dt. 27.01.2024 regarding compliance of closure direction issued by State Board on dt. 26.12.2023 till consent obtained from State Board. & 2436/Sahmati/B-28, 23-24, dt. 22.03.2024

vi. That the Effluent characteristics of industrial units found operational during inspection on dt. 19.03.2024 are tabulated below-

S.No.	Name & address of the Industry	Date of sample collection	Sampling point	Parameters				
				pH	BOD (3 days at 27°C)	COD	SS	Oil & Grease
1	M/s Dugdh Utpadak Sahakari Sangh Limited Plot G1, Industrial Area, Phase-1, Ramnagar, Chandauli	19.03.2024	Outlet of ETP	7.39	27.4	136	84	8.4
2	M/s Ganga Pulp & Paper Pvt., A-6 Industrial Area Ramnagar Chandauli	19.03.2024	Outlet of ETP	7.81	24.6	138	80	1.6
3	M/s Maha Laxmi Yarn Pvt. Ltd., B-4/2,I/A, Ramnagar Chandauli	19.03.2024	Outlet of ETP	7.54	35.04	138	86	5.6
4	M/s G.R.N. Cellulose (P) Ltd., Plot No. E-21 & 22, Industrial Area, Ramnagar, Chandauli	19.03.2024	Outlet of ETP	7.41	12	68	60	1.0
5	M/s Saket Enterprises D-11, Industrial Area, Ramnagar, Chandauli	19.03.2024	Outlet of ETP	7.64	26.2	140	94	0.8
6.	M/s Industrial Board Mills, B-6, Industrial Area, Ramnagar,	19.03.2024	Outlet of ETP	7.55	27.6	148	84	1.4



	Chandauli							
7.	M/s Shri Krishna Paper and Board Mills, D-1, Industrial Area, Ramnagar, Chandauli	19.03.2024	Outlet of ETP	7.68	26.2	138	88	1.4
8.	M/s Newal (Calcutta) Pvt. Ltd., B-16, Industrial Area, Ramnagar, Chandauli	19.03.2024	Treated water using for recycling (ZLD)	7.62	24.6	110	92	0.6
Prescribed limit as per EPA				5.5-9.0	30	250	100	10

Note-All parameters are expressed in ml/l except pH.

- vii. That during inspection 08 industrial units was found operational and samples of treated effluent were collected from all 08 industrial units and 02 were found closed. Analysis results shows that all units complying effluent standard prescribed under EPA. M/s Electrochem Plating, Industrial Area, Ramnagar, Chandauli was found closed and Industry representative has informed that this unit is closed since year, 2020. Closure direction has been issued to M/s Baba Paper & Board Mills Pvt. Ltd., B-14/2, Industrial Area, Ramnagar, Chandauli by State Board and during inspection this unit was found closed.
- viii. That industrial effluent and domestic sewage is generated from industrial units situated in Industrial Area, Phase-I, Ramnagar, Chandauli and nearby households sewage is also discharge into Ghuraha drain and Ghuraha drain ultimately meets into River Ganga near Multi Modal Terminal, Ralhupur, Ramnagar is being developed by Inland Waterways Authority of India (IWAI). Ghuraha drain is a



Kachcha drain which is a channel of Narayapur Pump Canal near Mathana, District-Chandauli. Ghuraha drain passes through Ramnagar Industrial Area, Phase-I and ultimately meets in River Ganga. The aerial distance of Ghuraha drain from entering in Industrial Area, Ramnagar near M/s S.A. Iron Pvt. Ltd. (Geo Co-ordinates 25.24115 Latitude and 83.072315 Longitude) to Multi Modal Terminal (Geo Co-ordinates 25.249854 Latitude and 83.03087 Longitude) approximately 4.3 Km. Domestic sewage is generated from Village-Patnava and Hamidpur, District-Chandauli are also directly or indirectly discharge into Ghurha Nala.

- ix. That the samples of the effluent from the Ghuraha drain, Ganda drain & Railway drain discharging into River Ganga also collected by the officials of the RO, UPPCB, Varanasi on 18.03.2024 and deposited in Regional Laboratory, UPPCB, Varanasi for analysis. The Results are tabulated below:-

Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Ghuraha Drain upstream before, entering in Industrial Area, Phase-I, Ramnagar, District-Chandauli	18.03.2024	7.84	2.4	8.0	40	350	170
2	Ghuraha drain before confluence with River Ganga, Ralhupur, Tengra Mod, Varanasi	18.03.2024	7.42	52	184	140	350000	240000
3	Ganda drain after bioremediation Pandit Deen Dayal Upadhyaya Nagar, Chandauli	18.03.2024	7.26	60	228	146	150000	94000
4	Railway drain after bioremediation Pandit Deen Dayal Upadhyaya Nagar, Chandauli	18.03.2024	7.30	56	218	146	170000	110000

As per the above analysis reports, the parameters were found beyond the prescribed norms.

- x. That further in pursuance to findings of above mention inspection report dated 18.03.2024 of drains meeting River Ganga and Assi, UPPCB vide letter dated 01.04.2024 has issued a show cause notice for imposing environmental compensation in compliance of the Hon'ble Tribunal Order dated 21.05.2020 in OA No 593 of 2017 Paryavaran Suraksha Samiti & Anr versus Union of India & Ors with Mahesh Chandra Sexena versus South Delhi Municipal Corporation & Ors against the Authority concerned for treatment of untreated sewage being discharge in River Ganga and Assi. The copy of the letters dated 01.04.2024 are being collectively attached herewith as **Annexure No-6** to this response.

The above response/action taken report on behalf of the Uttar Pradesh Pollution Control Board is placed before the Hon'ble National Green Tribunal for perusal and kind consideration please.



(Dr S C Shukla)

Regional Officer

UP Pollution Control Board

Varanasi

गंगा नदी में निस्तारित होने वाले नालों का स्थलीय निरीक्षण आख्या

आपके आदेशानुसार गंगा नदी में निस्तारित हो रहे सीवेज के सम्बंध में स्थलीय निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 18.03.2024 को किया गया। निरीक्षण के समय नगर निगम क्षेत्र के अन्तर्गत पाये गये तथ्यों के आधार पर टैण्ड, अनटैण्ड एवं पार्शियली टैण्ड नालों का विवरण निम्नवत् है:-

क्रम संख्या	नालों का नाम	टैण्ड/अनटैण्ड	शुद्धीकरण व्यवस्था का विवरण	उत्तरदायी संस्था
1	नक्खा ड्रेन	पार्शियली टैण्ड	50 एम0एल0डी0 एस0टी0पी0, रमना (नक्खा ड्रेन, सामने घाट ड्रेन एवं असि/नगवॉ ड्रेन से सीवेज को बायोरेमिडिएशन के पश्चात् गंगा नदी में निस्तारित हो रहा है। निरीक्षण के समय निस्तारित हो रहे बायोरेमिडिएशन के पश्चात् जनित शुद्धीकृत बहिष्प्राव के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार शुद्धीकृत बहिष्प्राव के नमूने में बी0ओ0डी0, टी0एस0एस0, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।)	नगर निगम, वाराणसी
2	सामने घाट ड्रेन	पार्शियली टैण्ड		नगर निगम, वाराणसी
3	असि/नगवॉ ड्रेन	पार्शियली टैण्ड		नगर निगम, वाराणसी
4	शिवाला ड्रेन	टैण्ड	80 एम0एल0डी0 एस0टी0पी0, दीनापुर	नगर निगम, वाराणसी
5	हरिश्चन्द्र घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
6	मानसरोवर घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
7	पाण्डेय घाटर ड्रेन	टैण्ड		नगर निगम, वाराणसी
8	डॉ0 आर0पी0 घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
9	मीरघाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
10	ललिता घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
11	जलासेन घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
12	मणिकर्णिका घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
13	संकटा घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
14	मेहता घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
15	रामघाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
16	पंच गंगा घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
17	ब्रह्मा घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
18	लालघाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
19	त्रिलोचन घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
20	तेलिया ड्रेन	टैण्ड		नगर निगम, वाराणसी
21	भैंसासूर घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
22	राज घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
23	राज घाट आउटफॉल	टैण्ड	80 एम0एल0डी0 / 140 एम0एल0डी0 एस0टी0पी0, दीनापुर	नगर निगम, वाराणसी
24	रामबाग घाट ड्रेन	टैण्ड	10 एम0एल0डी0 एस0टी0पी0, रामनगर	नगर निगम, वाराणसी
25	बलुआ घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
26	शक्ति घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
27	सलोटरी घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी
28	हनुमान घाट ड्रेन	टैण्ड		नगर निगम, वाराणसी

निरीक्षण के समय गंगा नदी में गिरने वाले पार्शियली अनटैण्ड नालों से लिए गये फोटोग्राफ्स अवलोकनार्थ संलग्न है। निरीक्षण के समय असि/नगवॉ ड्रेन, नक्खा ड्रेन एवं सामने घाट ड्रेन से बायोरेमिडिएशन के पश्चात् ट्रीटेड सीवेज की गुणता निम्नवत् है:-

Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Assi/Nagwa drain after bioremediation before meeting with River Ganga near Sant Ravidas Park, Nagwa, Varanasi	18.03.2024	7.38	40	188	120	1.2 x 10 ⁵	8.4 x 10 ⁴
2	Nakkha drain after bioremediation before meeting with River Ganga near Judges Guest House, Bhagwanpur, Varanasi.	18.03.2024	7.32	46	214	132	1.4 x 10 ⁵	9.4 x 10 ⁴
3	Samne Ghat drain, after bioremediation before meeting with River Ganga Samne Ghat, Nagwa, Lanka, Varanasi	18.03.2024	7.24	42	204	126	1.3 x 10 ⁵	1.1 x 10 ⁵

अवगत कराना है कि पूर्व में दिनांक 09.01.2024 को असि/नगवों ड्रेन, दिनांक 30.01.2024 को नक्खा ड्रेन एवं दिनांक 02.02.2024 को सामने घाट ड्रेन, वाराणसी से नमूनों का एकत्रण कर विश्लेषण कराया गया था। विश्लेषण आख्या निम्नवत् है:-

Sl. No.	Location of Sampling point	Date of sample collection	Parameters						
			pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Assi/Nagwa drain after bioremediation before meeting with River Ganga near Sant Ravidas Park, Nagwa, Varanasi	09.01.2024	7.31	30	38	180	116	1.4 x 10 ⁵	9.4 x 10 ⁴
2	Nakkha drain after bioremediation before meeting with River Ganga near Judges Guest House, Bhagwanpur, Varanasi.	30.01.2024	7.36	30	44	210	128	1.3 x 10 ⁵	1.1 x 10 ⁵
3	Samne Ghat drain, Samne Ghat, Nagwa, Lanka, Varanasi	02.02.2024	7.33	30	40	198	118	1.1 x 10 ⁵	7.9 x 10 ⁴

उपरोक्त बहिष्काव के नमूनों की विश्लेषण आख्या से स्पष्ट है कि असि/नगवों ड्रेन, नक्खा ड्रेन एवं सामने घाट ड्रेन से निस्तारित हो रहे बहिष्काव की गुणता बोर्ड द्वारा निर्धारित मानको से अधिक है।

अतः उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुए वाराणसी नगर निगम के विरुद्ध उल्लंघन अवधि हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की जाती है।

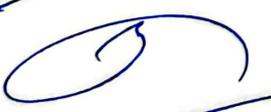

01-4-24
(एस0के0 पाण्डेय)
प्रयोगशाला सहायक


01/4/24
(रणजीत कुमार)
अनुश्रवण सहायक


01.04.24
(आर0एन0 चौधरी)
वैज्ञानिक सहायक


01/4/24
(सी0पी0 वर्मा)
वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,


01/4/24



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REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25499765/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Nakkha Drain, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: BEFORE CONFLUENCE WITH RIVER GANGA, VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Chandra Prakash Verma SA & Ranjeet Kumar MA
- 7- Colour and Odour: BLIKISH UNPLEASENT
- 8- Quantity and Packing: 2.0 LITER PLASTIC JERICANE & 1.0 LITER MPN BOTTLE
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.32	5.5 - 9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	132	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	140000	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	94000	230	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	46	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	214	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

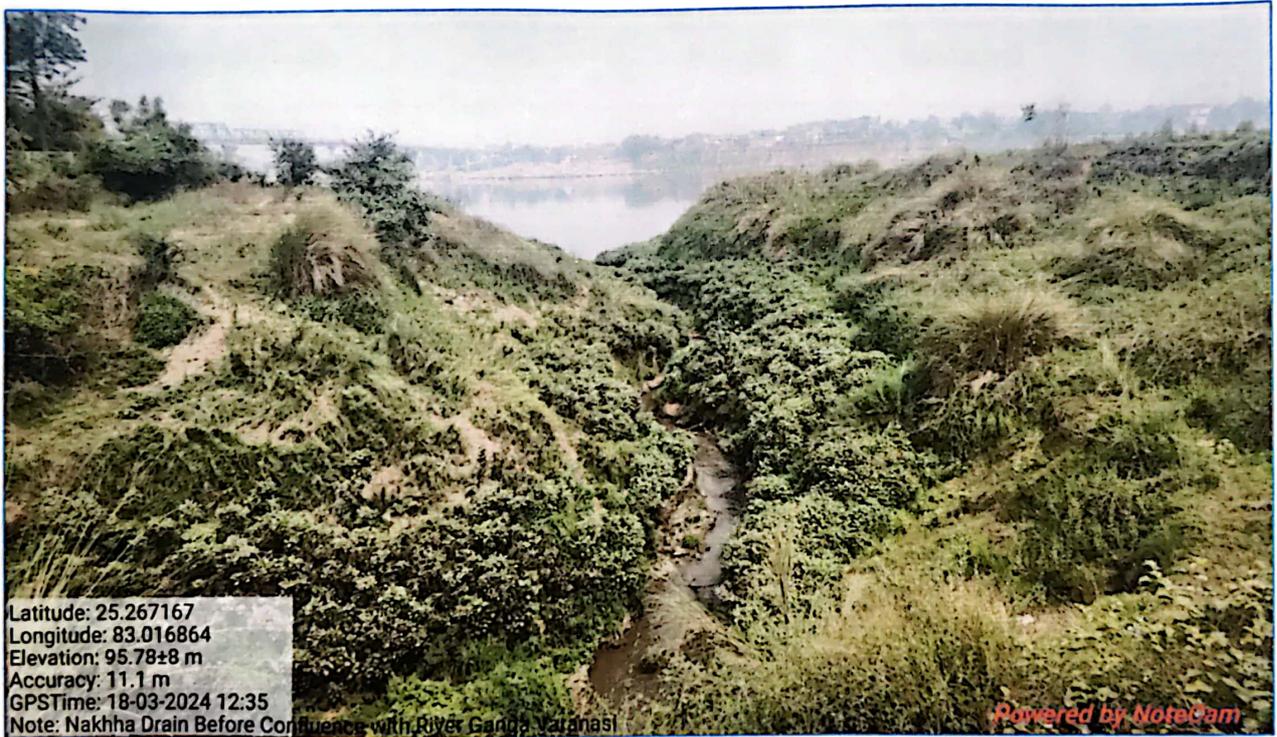
Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Mohini Singh(JRF), Krishna Mohan(JRF), Shivam Tripathi(JRF)]

Authorized by
 CHANDRA PRAKASH VERMA
Digitally signed by CHANDRA PRAKASH VERMA Date: 2024.03.27 12:44:13 +05'30'
Chandra Prakash Verma (SA)

SURESH CHANDRA SHUKLA
Digitally signed by SURESH CHANDRA SHUKLA Date: 2024.03.27 12:45:08 +05'30'
Regional Officer



Latitude: 25.267167
Longitude: 83.016864
Elevation: 95.78±8 m
Accuracy: 11.1 m
GPSTime: 18-03-2024 12:35
Note: Nakhha Drain Before Confluence with River Ganga Varanasi

Powered by NoteCam

Nakhha Drain, District-Varanasi



109
REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25499748/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Assi/Nagavan Drain, -
- 2- Address of Industry: -
- 3- District: Varanasi
- 4- Description about sampling point: NEAR SANT RAVIDAS PARK VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Chandra Prakash Verma SA & Ranjeet Kumar MA
- 7- Colour and Odour: BLIKISH UNPLEASANT
- 8- Quantity and Packing: 2.0 LITER PLASTIC JERICANE & 1.0 LITER MPN BOTTLE
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.38	5.5 - 9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	120	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	120000	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	84000	230	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	40	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	188	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Mohini Singh(JRF), Krishna Mohan(JRF), Shivam Tripathi(JRF)]

Authorized by
CHANDRA PRAKASH VERMA (SA)
Digitally signed by CHANDRA PRAKASH VERMA Date: 2024.03.27 12:44:43 +05'30'

SURESH CHANDRA SHUKLA
Digitally signed by SURESH CHANDRA SHUKLA Date: 2024.03.27 12:44:55 +05'30'
Regional Officer



Assi/Nagwa drain after Bioremediation, Nagwa, District-Varanasi.



111

REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25499972/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Samneghat Drain, Varanasi
- 2- Address of Industry: -
- 3- District: Varanasi
- 4- Description about sampling point: B/C With River Ganga, Samneghat, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Chandra Prakash Verma SA & Ranjeet Kumar MA
- 7- Colour and Odour: BLIKISH UNPLEASANT
- 8- Quantity and Packing: 2.0 LITER PLASTIC JERICANE & MPN BOTTLE
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.24	5.5 - 9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	126	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	130000	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	110000	230	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	42	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	204	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

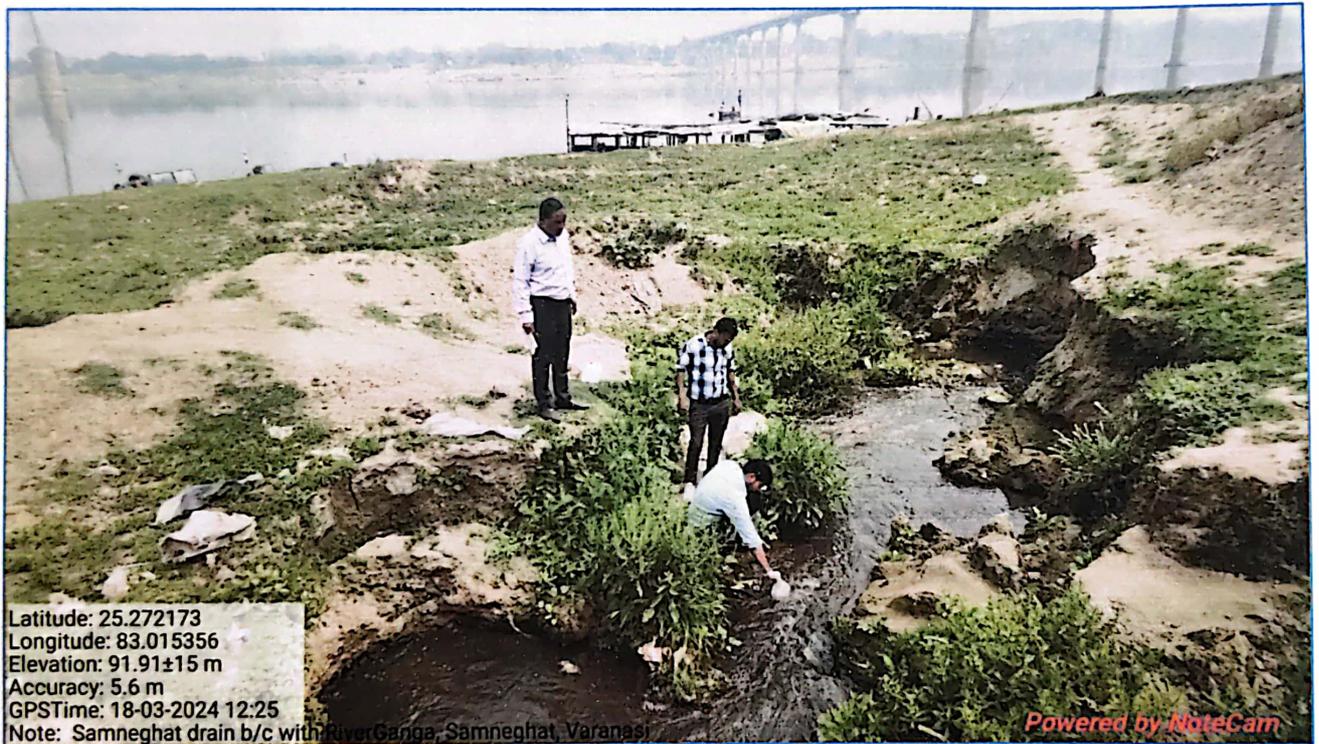
Remark: NA

Analysed by-
[Mohini Singh(JRF), Krishna
Mohan(JRF), Shivam Tripathi(JRF)]

Authorized by
CHANDRA
PRAKASH VERMA
Chandra Prakash Verma (SA)

Digitally signed by CHANDRA
PRAKASH VERMA
Date: 2024.03.27 12:43:32 +05'30'

SURESH CHANDRA
SHUKLA
Digitally signed by SURESH
CHANDRA SHUKLA
Date: 2024.03.27 12:45:31
+05'30'
Regional Officer



Samneghat Drain, District-Varanasi

गंगा नदी में निस्तारित होने वाले नालों का स्थलीय निरीक्षण आख्या

आपके आदेशानुसार गंगा नदी में निस्तारित हो रहे सीवेज के सम्बंध में स्थलीय निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 18.03.2024 को किया गया। निरीक्षण के समय नगर पंचायत, सूजाबाद, वाराणसी क्षेत्र के अन्तर्गत पाये गये तथ्यों के आधार पर अनटैप्ड नालों का विवरण निम्नवत् है:-

क्रम संख्या	नालों का नाम	टैप्ड/अनटैप्ड	शुद्धीकरण व्यवस्था का विवरण	उत्तरदायी संस्था
1	सायर माता मंदिर ड्रेन, नगर पंचायत, सूजाबाद, वाराणसी	अनटैप्ड	वर्तमान में अनट्रीटेड सीवेज सीधे गंगा नदी में निस्तारित हो रहा है। निरीक्षण के समय निस्तारित हो रहे अनट्रीटेड सीवेज के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार सीवेज के नमूने में बी0ओ0डी0, सी0ओ0डी0, टी0एस0एस0, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।	नगर पंचायत, सूजाबाद, वाराणसी
2	घटवारी माता मंदिर ड्रेन, नगर पंचायत, सूजाबाद, वाराणसी।	अनटैप्ड	वर्तमान में अनट्रीटेड सीवेज सीधे गंगा नदी में निस्तारित हो रहा है। निरीक्षण के समय निस्तारित हो रहे अनट्रीटेड सीवेज के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार सीवेज के नमूने में बी0ओ0डी0, सी0ओ0डी0, टी0एस0एस0, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।	नगर पंचायत, सूजाबाद, वाराणसी

निरीक्षण के समय गंगा नदी में गिरने वाले अनटैप्ड नालों से लिए गये फोटोग्राफ्स अवलोकनार्थ संलग्न है। निरीक्षण के समय सायर माता मंदिर ड्रेन एवं घटवारी माता मंदिर ड्रेन से अनट्रीटेड सीवेज की गुणता निम्नवत् है:-

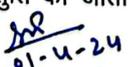
Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Sayar Mata Mandir Drain, Nagar Panchayat, Sujabad, Varanasi	18.03.2024	7.19	116	484	302	2.2 x 10 ⁶	1.1 x 10 ⁶
2	Ghatwari Mata Mandir drain, Nagar Panchayat, Sujabad, Varanasi	18.03.2024	7.22	124	492	276	3.3 x 10 ⁶	2.1 x 10 ⁶

अवगत कराना है कि पूर्व में दिनांक 22.02.2024 को सायर माता मंदिर ड्रेन एवं घटवारी माता मंदिर ड्रेन से अनट्रीटेड सीवेज के नमूनों का एकत्रण कर विश्लेषण कराया गया था। विश्लेषण आख्या निम्नवत् है:-

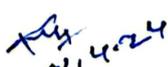
Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Sayar Mata Mandir Drain, Nagar Panchayat, Sujabad, Varanasi	22.02.2024	7.26	118	490	308	2.4 x 10 ⁶	1.3 x 10 ⁶
2	Ghatwari Mata Mandir drain, Nagar Panchayat, Sujabad, Varanasi	22.02.2024	7.21	128	492	504	3.1 x 10 ⁶	2.3 x 10 ⁶

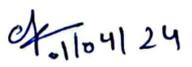
उपरोक्त बहिष्प्राव के नमूनों की विश्लेषण आख्या से स्पष्ट है कि ड्रेन से निस्तारित हो रहे बहिष्प्राव की गुणता बोर्ड द्वारा निर्धारित मानको से अधिक है।

अतः उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुए नगर पंचायत, सूजाबाद, वाराणसी के विरुद्ध उल्लंघन अवधि हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की जाती है।


(एस0के0 पाण्डेय)
प्रयोगशाला सहायक


(रणजीव कुमार)
अनुश्रवण सहायक


(आर0एन0 चौधरी)
वैज्ञानिक सहायक


(सी0पी0 वर्मा)
वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,

01/4/24

**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25409650/Varanasi/2024

Date: 23/03/2024

- 1- Name of Industry: SAYAR MATA MANDIR DRAIN NP SUJABAD VARANASI, SUJABAD
- 2- Address of Industry: SUJABAD
- 3- District: Varanasi
- 4- Description about sampling point: Sayar Mata Mandir Drain before meeting in River Ganga, Sujabad, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sushrut Kumar Pandey LA & Amar Bibhuti Singh JLA
- 7- Colour and Odour: Slightly Blackish Sewage Smell
- 8- Quantity and Packing: 2 Ltr. Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.19	5.5 - 9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103- 105 °C 2023	mg/l	302	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	2200000	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	1100000	230	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	116	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	484	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Shivam Tripathi(JRF), Krishna
Mohan(JRF), Mohini Singh(JRF)]

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CHANDRA PRAKASH VERMA
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Chandra Prakash Verma (SA)

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Regional Officer



Sayar Mata Mandir Drain, Sujabad, District-Chandauli



**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25409638/Varanasi/2024

Date: 23/03/2024

- 1- Name of Industry: GHATWARI MATA MANDIR DRAIN NP SUJABAD VARANASI, SUJABAD
- 2- Address of Industry: SUJABAD
- 3- District: Varanasi
- 4- Description about sampling point: Ghatwari Mata Mandir Drain before meeting in River Ganga, Sujabad, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sushrut Kumar Pandey LA & Amar Bibhuti Singh JLA
- 7- Colour and Odour: Slightly Blackish Sewage Smell
- 8- Quantity and Packing: 2 Ltr. Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.22	5.5 - 9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	276	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	3300000	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	2100000	230	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	124	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	492	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Shivam Tripathi(JRF), Krishna
Mohan(JRF), Mohini Singh(JRF)]

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Chandra Prakash Verma (SA)

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Regional Officer



Ghatwari Mata Mandir Drain, Sujabad, District-Chandauli



UTTAR PRADESH JAL NIGAM (Rural)

Office of the Project Manager, Ganga Pollution Prevention Unit,
Bhagwanpur, Varanasi-221005

Letter No. 236 / सं. 236 / 05

Date 27/03/2024

To,
Regional Officer,
U.P. Pollution Control Board,
Varanasi

Sub:- Report required in the matter of Hon' NGT O.A. No. 367/2022 Rajendra Prasad Gupta vs State of U.P.

Sir,

Please find the required information in the of Hon' NGT O.A. No. 367/2022 Rajendra Prasad Gupta vs State of U.P.

Enclosure-As above.

Sincerely yours

(Ashish Kumar Singh)
Project Manager
Ganga Pollution Prevention Unit
U.P. Jal Nigam (Rural)
Varanasi

S/Asst/MA/LA
for me
27/3/24
27.3.24

Sewage generation in Varanasi

In Varanasi Municipal Corporation there are total 29 drains flowing into River Ganga and 15 drains flowing into River Varuna. Through these drains a total of 522 MLD domestic sewage is generated and at present 324 MLD is treated in 7 existing STPs in Varanasi. Remaining 198 MLD untreated domestic sewage discharging in River Ganga and River Varuna. Current Status of drains and its connectivity to STPs in Varanasi are given below :-

S.N.	Name of Drains	Flow (MLD) in Yr 2017	Tapped (Y/N)	Name of STP with installed capacity	Remarks
Ganga River					
1	Nakkha Drain	5.0	Partilly Tapped	50 MLD STP Ramana /Nagwa MPS	Present flow in Assi/Nagwa drain is about 78 MLD. 50 MLD is being treated at 50 MLD STP Ramna and balance 28 MLD goes down in River Ganga after bioremediation. To arrest this excess quantity of sewage, construction of 55 MLD STP at Bhagwanpur is approved by NMCG and work is in progress. However for interim measure, bioremediation is being carried out by Nagar Nigam, Varanasi. In addition to this, NMCG has also approved project for treatment of excess quantity of flow through Nagwa drain by Advance Oxidation Process till the work of construction of 55 MLD STP is completed. Work is under progress and the plant shall become operational by 31 st March, 2024. Interception and diversion of Nakkha drain is proposed under above mentioned 55 MLD STP at Bhagwanpur. For interim measure bioremediation is being carried out by Jal Kal Department, Nagar Nigam, Varanasi. Samne Ghat drain is tapped and diverted through Assi interceptor sewer pipe line. Overflow is occurring due to choking of this sewer line. Jal Kal Department, Nagar Nigam, Varanasi has been informed for cleaning of this pipe line. Jal Kal Department, Nagar Nigam, Varanasi is conducted bioremediation of this drain till desilting of the pipe line is completed.
2	Samneghat Drain	1.17	Partilly Tapped		
3	Assi/Nagavan Drain	78.0	Partilly Tapped		
4	Shivala Drain	5.00	Y	80 MLD STP Dinapur / Konia MPS	
5	Harishchan draghat Drain	2.50	Y		
6	Mansarover ghat Drain	4.50	Y		
7	Pandeyghat Drain	30.00	Y		
8	Dr. R. P. Ghat Drain		Y		

मेसर्स वाराणसी एस0टी0पी0 प्रोजेक्ट प्रा0लि0, 50 एम0एल0डी0, सीवेज ट्रीटमेन्ट प्लाण्ट, रमना वाराणसी की अद्यतन निरीक्षण आख्या।

उक्त संदर्भित एस0टी0पी0 का निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 18.03.2024 को किया गया। निरीक्षण के समय एस0टी0पी0 संचालित पाया गया तथा श्री उमाकांत, सहायक प्रबंधक एस0टी0पी0 प्रतिनिधि के रूप में उपस्थित थे। विस्तृत निरीक्षण आख्या निम्नवत् है:-

1. उक्त एस0टी0पी0 रमना, वाराणसी में माह अक्टूबर, 2021 से स्थापित एवं संचालित है।
2. उक्त एस0टी0पी0 द्वारा नगवों पम्पिंग स्टेशन से लगभग 50 एम0एल0डी0 रॉ सीवेज पम्प कर ट्रीटमेंट किया जाता है।
3. उक्तएस0टी0पी0 सिक्वेन्शियल बैच रियेक्टर (एस0बी0आर0) तकनीक पर स्थापित है।
4. उक्त एस0टी0पी0 में स्थापित इकाईयों को 03 भाग (1- प्री ट्रीटमेन्ट यूनिट, 2- बायोलॉजिकल ट्रीटमेन्ट यूनिट (एस0बी0आर0), 3- स्लज ट्रीटमेन्ट यूनिट) में विभक्त है। एस0टी0पी0 में निम्नलिखित इकाईयां स्थापित हैं:-

(i). स्क्रीन चैम्बर।

(ii). ग्रिट चैम्बर

(iii). एस0बी0आर0

(iv). क्लोरीनेशन टैंक

(v). थिकनर

(vi). सेंट्रीफ्यूज

निरीक्षण के समय एस0टी0पी0 की उक्त समस्त इकाईयां संचालित पायी गयी। एस0टी0पी0 के आउटलेट पर शुद्धीकृत बहिःस्राव की गुणता सतत् अनुश्रवण हेतु आनलाईन कान्टीन्युअस इफ्ल्युएन्ट मानीटरिंग सिस्टम (ओ0सी0ई0एम0एस0) स्थापित है, जो निरीक्षण के समय संचालित पाया गया।

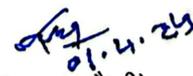
5. एस0टी0पी0 के आउटलेट से शुद्धीकृत बहिःस्राव के नमूने का एकत्रण कर क्षेत्रीय कार्यालय, वाराणसी की प्रयोगशाला में विश्लेषण हेतु जमा किया गया है। विश्लेषण आख्या अवलोकनार्थ संलग्न है। संलग्न विश्लेषण आख्यानुसार शुद्धीकृत बहिःस्राव के नमूने में पी0एच0 मान-7.46, एस0एस0 की मात्रा-18 मिलीग्राम/लीटर, बी0ओ0डी0 की मात्रा-9.2 मिलीग्राम/लीटर, सी0ओ0डी0 की मात्रा - 46 मिलीग्राम/लीटर एवं फीकल कॉलीफार्म 120 एम0पी0एन0/100 मिली0 पायी गयी, जो कि मा0 एन0जी0टी0 द्वारा निर्धारित किये गये नये मानकों के अनुरूप है। उक्त आख्या आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।


01-4-24

(एस0के0 पाण्डेय)
प्रयोगशाला सहायक


01/4/24

(रणजीत कुमार)
अनुश्रवण सहायक

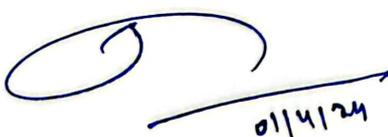

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वैज्ञानिक सहायक


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वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,


01/4/24



**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25391678/Varanasi/2024

Date: 23/03/2024

- 1- Name of Industry: 50 MLD STP at Ramana, Village Ramana,
- 2- Address of Industry: Village Ramana,
- 3- District: Varanasi
- 4- Description about sampling point: OUTLET OF STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Chandra Prakash Verma SA & Ranjeet Kumar MA
- 7- Colour and Odour: CLEAR ODOURLESS
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane and 1 MPN bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.46	5.5 - 9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103- 105 °C 2023	mg/l	18	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	280	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	120	230	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	9.2	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	46	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Kankshi Sahu(JRF), Krishna
Mohan(JRF), Shivam Tripathi(JRF)]

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CHANDRA
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Chandra Prakash Verma (SA)

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Regional Officer



50 MLD S.T.P., Ramna, District-Varanasi

गंगा नदी में निस्तारित हो रहे असि/नगवों ड्रेन का स्थलीय निरीक्षण आख्या

आपके आदेशानुसार गंगा नदी में असि/नगवों ड्रेन के माध्यम से निस्तारित हो रहे सीवेज के सम्बंध में स्थलीय निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 18.03.2024 को किया गया। विस्तृत निरीक्षण आख्या निम्नवत् है:-

1. असि/नगवों ड्रेन के माध्यम से लगभग 78 एम0एल0डी0 सीवेज , जिनमें से 50 एम0एल0डी0 सीवेज नगवों पम्पिंग स्टेशन के माध्यम से रमना स्थित 50 एम0एल0डी0 क्षमता के एस0टी0पी0 के माध्यम से शुद्धीकृत किया जाता है। शेष 28 एम0एल0डी0 सीवेज जल-कल विभाग, नगर निगम, वाराणसी द्वार शुद्धीकृत करने के उपरांत गंगा नदी में निस्तारित किया जा रहा है।
2. निरीक्षण के समय असि/नगवों ड्रेन से बायोरेमिडिएशन के पश्चात् शुद्धीकृत बहिस्त्राव के नमूनों का एकत्रण किया गया। एकत्रित किये गये बहिस्त्राव के नमूनें में पी0एच0 7.38, बी0ओ0डी0 की मात्रा-40 मिलीग्राम/लीटर, सी0ओ0डी0 की मात्रा -188 मिलीग्राम/लीटर, टी0एस0एस0 की मात्रा-120 मिलीग्राम/लीटर, टोटल कॉलीफार्म- 1.2×10^5 एम.पी.एन./मि0ली0 एवं फीकल कॉलीफार्म- 8.4×10^4 एम.पी.एन./मि0ली0 पायी गयी, जो बोर्ड द्वारा निर्धारित मानको से अधिक है।
3. पूर्व में दिनांक 09.01.2024 को असि/नगवों ड्रेन से नमूने का एकत्रण कर विश्लेषण कराया गया था। दिनांक 09.01.2024 को एकत्रित किये गये बहिस्त्राव के नमूनें में पी0एच0 7.31, बी0ओ0डी0 की मात्रा-38 मिलीग्राम/लीटर, सी0ओ0डी0 की मात्रा -180 मिलीग्राम/लीटर, टी0एस0एस0 की मात्रा-116 मिलीग्राम/लीटर, टोटल कॉलीफार्म- 1.4×10^5 एम.पी.एन./मि0ली0 एवं फीकल कॉलीफार्म- 9.4×10^4 एम.पी.एन./मि0ली0 पायी गयी, जो बोर्ड द्वारा निर्धारित मानको से अधिक है।

अतः उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुए उत्तरदायी संस्था वाराणसी नगर निगम के विरुद्ध उल्लंघन अवधि हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की जाती है।


01-4-24
(एस0के0 पाण्डेय)
प्रयोगशाला सहायक


01/4/24
(रणजीत कुमार)
अनुश्रवण सहायक


01.4.24
(आर0एन0 चौधरी)
वैज्ञानिक सहायक


01/04/24
(सी0पी0 वर्मा)
वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,


01/4/24





**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25499748/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Assi/Nagavan Drain, -
- 2- Address of Industry: -
- 3- District: Varanasi
- 4- Description about sampling point: NEAR SANT RAVIDAS PARK VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Chandra Prakash Verma SA & Ranjeet Kumar MA
- 7- Colour and Odour: BLIKISH UNPLEASANT
- 8- Quantity and Packing: 2.0 LITER PLASTIC JERICANE & 1.0 LITER MPN BOTTLE
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.38	5.5 - 9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	120	100	10-20000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	120000	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	84000	230	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	40	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	188	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Mohini Singh(JRF), Krishna
Mohan(JRF), Shivam Tripathi(JRF)]

Authorized by
CHANDRA
PRAKASH VERMA
Chandra Prakash Verma (SA)

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Regional Officer



126

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. H.A. 8.047 / सी-6/सं. 274/2022 का.रा.सं. / 2024

Dated 01-04-24

नगर आयुक्त,
नगर निगम,
वाराणसी।

यह कि माननीय एनजीटी में विचाराधीन ओए संख्या 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यूपी में पारित आदेश दिनांक 16.02.2024 के सुसंगत अंश निम्नवत् है, का अवलोकन करने का कष्ट करें:-

".....5. No response on behalf of the UPPCB in this regard has been placed on record and Learned Counsel appearing for UPPCB also does not have any instructions on the above issues.

6. Learned Counsel seeks four week's time to place on record the response of the UPPCB. He has submitted that the action against the defaulting body will be taken and EC will be imposed within four weeks. Hence, let the fresh action taken report be filed by the UPPCB at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

यह कि गंगा नदी में निस्तारित हो रहे सीवेज के संबंध में नगर निगम, वाराणसी के क्षेत्रान्तर्गत आच्छादित नालों का स्थलीय निरीक्षण क्षेत्रीय कार्यालय, वाराणसी के कार्मिकों द्वारा दिनांक 18.03.2024 को किया गया तथा निरीक्षण आख्या के अनुसार विवरण निम्नवत् पाया गया है :-

क्रम संख्या	नालों का नाम	टैप/अनटैप	शुद्धीकरण व्यवस्था का विवरण	उत्तरदायी संस्था
1	नक्खा ड्रेन	पार्शियली टैप	50 एम0एल0डी0 एस0टी0पी0, रमना (नक्खा ड्रेन, सामने घाट ड्रेन एवं असि/नगवों ड्रेन से सीवेज को बायोरेभिडिएशन के पश्चात् गंगा नदी में निस्तारित हो रहा है। निरीक्षण के समय निस्तारित हो रहे बायोरेभिडिएशन के पश्चात् जनित शुद्धीकृत बहिसाव के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार शुद्धीकृत बहिसाव के नमूने में बी0ओ0डी0, टी0एस0एस0, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।)	नगर निगम, वाराणसी
2	सामने घाट ड्रेन	पार्शियली टैप		नगर निगम, वाराणसी
3	असि/नगवों ड्रेन	पार्शियली टैप		नगर निगम, वाराणसी
4	शिवाला ड्रेन	टैप	80 एम0एल0डी0 एस0टी0पी0, दीनापुर	नगर निगम, वाराणसी
5	हरिश्चन्द्र घाट ड्रेन	टैप		नगर निगम, वाराणसी
6	मानसरोवर घाट ड्रेन	टैप		नगर निगम, वाराणसी
7	पाण्डेय घाटर ड्रेन	टैप		नगर निगम, वाराणसी
8	डॉ0 आर0पी0 घाट ड्रेन	टैप		नगर निगम, वाराणसी
9	मीरघाट ड्रेन	टैप		नगर निगम, वाराणसी
10	ललिता घाट ड्रेन	टैप		नगर निगम, वाराणसी
11	जलासेन घाट ड्रेन	टैप		नगर निगम, वाराणसी
12	मणिकर्णिका घाट ड्रेन	टैप		नगर निगम, वाराणसी
13	संकटा घाट ड्रेन	टैप		नगर निगम, वाराणसी
14	मेहता घाट ड्रेन	टैप		नगर निगम, वाराणसी
15	रामघाट ड्रेन	टैप		नगर निगम, वाराणसी
16	पंच गंगा घाट ड्रेन	टैप		नगर निगम, वाराणसी
17	ब्रह्मा घाट ड्रेन	टैप		नगर निगम, वाराणसी
18	लालघाट ड्रेन	टैप		नगर निगम, वाराणसी
19	त्रिलोचन घाट ड्रेन	टैप		नगर निगम, वाराणसी
20	तेलिया ड्रेन	टैप		नगर निगम, वाराणसी
21	भैसासुर घाट ड्रेन	टैप		नगर निगम, वाराणसी
22	राज घाट ड्रेन	टैप		नगर निगम, वाराणसी

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow-226010

Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764

Email: info@uppcb.in - Web Site: www.uppcb.com

23	राज घाट आउटफॉल्ट	टैड	80 एम0एल0डी0/140 एम0एल0डी0 एस0टी0पी0, दीनापुर	नगर निगम, वाराणसी
24	रामबाग घाट ड्रेन	टैड	10 एम0एल0डी0 एस0टी0पी0, रामनगर	नगर निगम, वाराणसी
25	बलुआ घाट ड्रेन	टैड		नगर निगम, वाराणसी
26	शक्ति घाट ड्रेन	टैड		नगर निगम, वाराणसी
27	सलोटरी घाट ड्रेन	टैड		नगर निगम, वाराणसी
28	हनुमान घाट ड्रेन	टैड		नगर निगम, वाराणसी

यह कि निरीक्षण के समय एवं पूर्व में उपरोक्त वर्णित नाले द्वारा निस्तारित उत्प्रवाह का नमूना एकत्र कर राज्य बोर्ड के क्षेत्रीय प्रयोगशाला, वाराणसी में विश्लेषित कराया गया, विश्लेषण आख्या के अनुसार परिणाम निम्नवत् है :-

Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Assi/Nagwa drain after bioremediation before meeting with River Ganga near Sant Ravidas Park, Nagwa, Varanasi	18.03.2024	7.38	40	188	120	1.2 x 10 ⁵	8.4 x 10 ⁴
		09.01.2024	7.31	38	180	116	1.4 x 10 ⁵	9.4 x 10 ⁴
2	Nakkha drain after bioremediation before meeting with River Ganga near Judges Guest House, Bhagwanpur, Varanasi.	18.03.2024	7.32	46	214	132	1.4 x 10 ⁵	9.4 x 10 ⁴
		30.01.2024	7.36	44	210	128	1.3 x 10 ⁵	1.1 x 10 ⁵
3	Samne Ghat drain, after bioremediation before meeting with River Ganga Samne Ghat, Nagwa, Lanka, Varanasi	18.03.2024	7.24	42	204	126	1.3 x 10 ⁵	1.1 x 10 ⁵
		02.02.2024	7.33	40	198	118	1.1 x 10 ⁵	7.9 x 10 ⁴

यह कि माननीय एन.जी.टी. में विचाराधीन ओ0ए0 संख्या-593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं0-08 के सुसंगत अंश निम्नवत् है:-

".....8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

- 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.
- Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ0ए0 सं0-593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार प्रति ड्रेन/माह रुपये 5.0 लाख की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित स्थानीय निकाय द्वारा दिनांक 01.07.2020 से देय है।

यह कि आप द्वारा नगर निगम, वाराणसी के क्षेत्रान्तर्गत आच्छादित उपरोक्त वर्णित 03 नालों से गंगा नदी में मानकों से अधिक निस्तारित हो रहे उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित नहीं की गयी है।

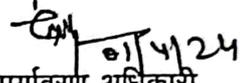
यह कि उपरोक्त वर्णित विश्लेषण आख्या से स्पष्ट है कि गंगा नदी में हो रहे उत्प्रवाह में प्रचालकों मात्र निर्धारित मानकों से अधिक पायी गयी है, जिसके परिप्रेक्ष्य में क्षेत्रीय अधिकारी, वाराणसी द्वारा उत्तरदायी निकाय यथा नगर निगम, वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

अतः उपरोक्त वर्णित तथ्यों एवं क्षेत्रीय अधिकारी की संस्तुति के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त उत्तरदायी निकाय यथा नगर निगम, वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु निम्नानुसार कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न नगर निगम, वाराणसी के क्षेत्रान्तर्गत आच्छादित नालों से गंगा नदी में मानकों से अधिक निस्तारित हो रहे उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित न किये जाने के दृष्टिगत नगर निगम, वाराणसी के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रूपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के संबंध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय में प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार इकाई के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रूपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं आपके निकाय/निगम का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत


मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लॉट नं0-18, सेक्टर-7, गोमती नगर, लखनऊ।
3. जिलाधिकारी, वाराणसी।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार निर्गत निर्देश की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी,
(वृत्त-6)



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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 129/सी-6/आ.०.१०/न.प.का.न.त/वाराणसी/२०२५

Dated 01.03.24

अधिसापी अधिकारी,
नगर पंचायत, सूजाबाद,
वाराणसी।

यह कि माननीय एन.जी.टी. में विचाराधीन ओ०ए० संख्या-367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 16.02.2024 के सुसंगत अंश निम्नवत् है, का अवलोकन करने का कष्ट करें:-

".....5. No response on behalf of the UPPCB in this regard has been placed on record and Learned Counsel appearing for UPPCB also does not have any instructions on the above issues.

6. Learned Counsel seeks four week's time to place on record the response of the UPPCB. He has submitted that the action against the defaulting body will be taken and EC will be imposed within four weeks. Hence, let the fresh action taken report be filed by the UPPCB at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

यह कि गंगा नदी में निस्तारित हो रहे सीवेज के संबंध में नगर पंचायत सूजाबाद, वाराणसी के क्षेत्रान्त आच्छादित नालों का स्थलीय निरीक्षण क्षेत्रीय कार्यालय, वाराणसी के कार्मिकों द्वारा दिनांक 18.03.2024 को किया गया तथा निरीक्षण आख्या के अनुसार विवरण निम्नवत् पाया गया है:-

क्रम संख्या	नालों का नाम	टैप्ड/अनटैप्ड	शुद्धीकरण व्यवस्था का विवरण	उत्तरदायी संस्था
1	सायर माता मंदिर ड्रेन, नगर पंचायत, सूजाबाद, वाराणसी	अनटैप्ड	वर्तमान में अनटैप्ड सीवेज सीधे गंगा नदी में निस्तारित हो रहा है। निरीक्षण के समय निस्तारित हो रहे अनटैप्ड सीवेज के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार सीवेज के नमूने में बी०ओ०डी०, सी०ओ०डी०, टी०एस०एस०, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।	नगर पंचायत, सूजाबाद, वाराणसी
2	घटवारी माता मंदिर ड्रेन, नगर पंचायत, सूजाबाद, वाराणसी।	अनटैप्ड	वर्तमान में अनटैप्ड सीवेज सीधे गंगा नदी में निस्तारित हो रहा है। निरीक्षण के समय निस्तारित हो रहे अनटैप्ड सीवेज के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार सीवेज के नमूने में बी०ओ०डी०, सी०ओ०डी०, टी०एस०एस०, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।	नगर पंचायत, सूजाबाद, वाराणसी

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764
Email: info@uppcb.in - Web Site: www.uppcb.com

यह कि निरीक्षण के समय उपरोक्त वर्णित नालों द्वारा निस्तारित उत्प्रवाह का नमूना एकत्र कर राज्य बोर्ड के क्षेत्रीय प्रयोगशाला, वाराणसी में विश्लेषित कराया गया, विश्लेषण आख्या के अनुसार परिणाम निम्नवत् है :-

Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Sayar Mata Mandir Drain, Nagar Panchayat, Sujabad, Varanasi	18.03.2024	7.19	116	484	302	2.2 x 10 ⁶	1.1 x 10 ⁶
2	Ghatwari Mata Mandir drain, Nagar Panchayat, Sujabad, Varanasi	18.03.2024	7.22	124	492	276	3.3 x 10 ⁶	2.1 x 10 ⁶

यह कि माननीय एन.जी.टी. में विचाराधीन ओ०ए० संख्या-593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं०-08 के सुसंगत अंश निम्नवत् है:-

".....8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

- i. **100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.**
- ii. **Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.**

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ०ए० सं०-593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार प्रति ड्रेन/माह रूपये 5.0 लाख की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित स्थानीय निकाय द्वारा दिनांक 01.07.2020 से देय है।

यह कि उपरोक्त वर्णित विश्लेषण आख्या से स्पष्ट है कि गंगा नदी में हो रहे उत्प्रवाह में प्रचालकों मात्रा निर्धारित मानकों से अधिक पायी गयी है, जिसके परिप्रेक्ष्य में क्षेत्रीय अधिकारी, वाराणसी द्वारा उत्तरदायी विभाग नगर पंचायत, सूजाबाद, वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

यह कि आप द्वारा नगर पंचायत सूजाबाद, वाराणसी के क्षेत्रान्तर्गत आच्छादित अनटैप्ड नालों से गंगा नदी में निस्तारित हो रहे अशोधित सीवेज उत्प्रवाह के रुद्धिकरण हेतु समुचित सीवेज रुद्धिकरण व्यवस्था स्थापित नहीं की गयी है।

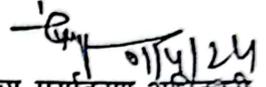
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अतः उपरोक्त वर्णित तथ्यों एवं क्षेत्रीय अधिकारी की संस्तुति के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त उत्तरदायी विभाग के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु निम्नानुसार कारण बताओ नोटिस जारी किया जाता है :-

1. यह कि क्यों न नगर पंचायत सूजाबाद, वाराणसी के क्षेत्रान्तर्गत आच्छादित अनटैप्ड नालों से गंगा नदी में निस्तारित हो रहें अशोधित सीवेज उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित न किये जाने के दृष्टिगत उत्तरदायी विभाग नगर पंचायत, सूजाबाद, वाराणसी के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रुपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के संबंध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय में प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार इकाई के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रुपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं आपके विभाग का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत


01/07/20
मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लॉट नं0-18, सेक्टर-7, गोमती नगर, लखनऊ।
3. जिलाधिकारी, वाराणसी।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार निर्गत निर्देश की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।


01/07/20
मुख्य पर्यावरण अधिकारी,
(वृत्त-6)




उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No... 408848/सी.-6/सो. 05/ वाराणसी/2024

Dated 01.04.24

जिला पंचायत राज अधिकारी,
चन्दौली।

यह कि माननीय एनजीटी में विचाराधीन ओए संख्या 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यूपी में पारित आदेश दिनांक 16.02.2024 के सुसंगत अंश निम्नवत् है, का अवलोकन करने का कष्ट करें:-

".....5. No response on behalf of the UPPCB in this regard has been placed on record and Learned Counsel appearing for UPPCB also does not have any instructions on the above issues.

6. Learned Counsel seeks four week's time to place on record the response of the UPPCB. He has submitted that the action against the defaulting body will be taken and EC will be imposed within four weeks. Hence, let the fresh action taken report be filed by the UPPCB at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

यह कि गंगा नदी में निस्तारित हो रहे सीवेज के संबंध में जिला पंचायत, चन्दौली के क्षेत्रान्त आच्छादित नाले का स्थलीय निरीक्षण क्षेत्रीय कार्यालय, वाराणसी के कार्मिकों द्वारा दिनांक 18.03.2024 को किया गया तथा निरीक्षण आख्या के अनुसार विवरण निम्नवत् पाया गया है :-

क्रम संख्या	नालों का नाम	शुद्धीकरण व्यवस्था का विवरण	उत्तरदायी संस्था
1	घुरहा नाला	घुरहा नाले के किनारे स्थित ग्राम-पटनवा एवं हमीदपुर से जनित अनट्रीटेड सीवेज प्रत्यक्ष/अप्रत्यक्ष रूप से निस्तारित किया जाता है, जो मल्टी मॉडल टर्मिनल, इनलैण्ड वाटरवेज अथारिटी ऑफ इण्डिया, राहपुर के समीप गंगा नदी में मिलता है। निरीक्षण के समय निस्तारित हो रहे वेस्ट वाटर के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार वेस्ट वाटर नमूने में बीओडी, टीएसएस, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।	जिला पंचायत राज अधिकारी, चन्दौली

यह कि निरीक्षण के समय एवं पूर्व में उपरोक्त वर्णित नाले द्वारा निस्तारित उत्प्रवाह का नमूना एकत्र कर राज्य बोर्ड के क्षेत्रीय प्रयोगशाला, वाराणसी में विश्लेषित कराया गया, विश्लेषण आख्या के अनुसार परिणाम निम्नवत् है :-

Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Ghuraha drain before confluence with River Ganga, Ralhupur, Tengra Mod, Varanasi	18.03.2024	7.42	52	184	140	350000	240000
		09.01.2024	7.37	36	258	122	310000	130000

यह कि माननीय एन.जी.टी. में विचाराधीन ओए संख्या-593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं-08 के सुसंगत अंश निम्नवत् है:-

".....8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

- 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.

- ii. **Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.**

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ0ए0 सं0-593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार प्रति ड्रेन/माह रूपये 5.0 लाख की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित स्थानीय निकाय द्वारा दिनांक 01.07.2020 से देय है।

यह कि आप द्वारा जिला पंचायत, चन्दौली के क्षेत्रान्तर्गत आच्छादित अनटैण्ड नाले से गंगा नदी में निस्तारित हो रहें अशोधित सीवेज उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित नहीं की गयी है।

यह कि उपरोक्त वर्णित विश्लेषण आख्या से स्पष्ट है कि गंगा नदी में हो रहे उत्प्रवाह में प्रचालकों मात्रा निर्धारित मानकों से अधिक पायी गयी है, जिसके परिप्रेक्ष्य में क्षेत्रीय अधिकारी, वाराणसी द्वारा उत्तरदायी विभाग जिला पंचायत, चन्दौली के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

अतः उपरोक्त वर्णित तथ्यों एवं क्षेत्रीय अधिकारी की संस्तुति के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त उत्तरदायी विभाग के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु निम्नानुसार कारण बताओ नोटिस जारी किया जाता है :-

1. यह कि क्यों न जिला पंचायत, चन्दौली के क्षेत्रान्तर्गत आच्छादित घुरहा नाले से गंगा नदी में निस्तारित हो रहें अशोधित सीवेज उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित न किये जाने के दृष्टिगत उत्तरदायी विभाग जिला पंचायत, चन्दौली के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रूपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

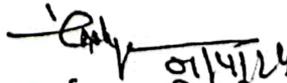
उपरोक्त के संबंध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय में प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार इकाई के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रूपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं आपके विभाग का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत


01/07/24
मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लॉट नं0-18, सेक्टर-7, गोमती नगर, लखनऊ।
3. जिलाधिकारी, चन्दौली।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार निर्गत निर्देश की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।


01/07/24
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(वृत्त-6)


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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. U.P. 0850 / सी.-6/2024-11 / न.च.प.00420 / वाराणसी / 2024

Dated 01-04-24

अधिकाारी,
नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर,
चन्दौली।

यह कि माननीय एनजीटी में विचाराधीन ओए संख्या 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यूपी में पारित आदेश दिनांक 16.02.2024 के सुसंगत अंश निम्नवत् है, का अवलोकन करने का कष्ट करें:-

".....5. No response on behalf of the UPPCB in this regard has been placed on record and Learned Counsel appearing for UPPCB also does not have any instructions on the above issues.

6. Learned Counsel seeks four week's time to place on record the response of the UPPCB. He has submitted that the action against the defaulting body will be taken and EC will be imposed within four weeks. Hence, let the fresh action taken report be filed by the UPPCB at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

यह कि गंगा नदी में निस्तारित हो रहे सीवेज के संबंध में नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर, चन्दौली के क्षेत्रान्तर्गत आच्छादित नालों का स्थलीय निरीक्षण क्षेत्रीय कार्यालय, वाराणसी के कार्मिकों द्वारा दिनांक 18.03.2024 को किया गया तथा निरीक्षण आख्या के अनुसार विवरण निम्नवत् पाया गया है :-

क्रम संख्या	नालों का नाम	शुद्धीकरण व्यवस्था का विवरण	उत्तरदायी संस्था
1	गंदा नाला ड्रेन (पं० दीनदयाल उपाध्याय नगर)	बायोरेमिडिएशन के पश्चात् शुद्धीकृत उत्प्रवाह गंगा नदी में निस्तारित किया जा रहा है। निरीक्षण के समय निस्तारित हो रहे शुद्धीकृत बहिस्त्राव के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार शुद्धीकृत बहिस्त्राव के नमूने में बी०ओ०डी०, टी०एस०एस०, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।	नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर, चन्दौली
2	रेलवे नाला ड्रेन (पं० दीनदयाल उपाध्याय नगर)	बायोरेमिडिएशन के पश्चात् शुद्धीकृत उत्प्रवाह गंगा नदी में निस्तारित किया जा रहा है। निरीक्षण के समय निस्तारित हो रहे शुद्धीकृत बहिस्त्राव के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार शुद्धीकृत बहिस्त्राव के नमूने में बी०ओ०डी०, टी०एस०एस०, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।	नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर, चन्दौली

यह कि निरीक्षण के समय एवं पूर्व में उपरोक्त वर्णित नाले द्वारा निस्तारित उत्प्रवाह का नमूना एकत्र कर राज्य बोर्ड के क्षेत्रीय प्रयोगशाला, वाराणसी में विश्लेषित कराया गया, विश्लेषण आख्या के अनुसार परिणाम निम्नवत् है :-

Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1	Ganda drain after bioremediation Pandit Deen Dayal Upadhyaya Nagar, Chandauli	18.03.2024	7.26	60	228	146	150000	94000
		13.01.2024	7.24	62	226	162	170000	110000
2	Railway drain after bioremediation Pandit Deen Dayal Upadhyaya Nagar, Chandauli	18.03.2024	7.30	56	218	146	170000	110000
		13.01.2024	7.38	58	214	158	130000	79000

यह कि माननीय एन.जी.टी. में विचाराधीन ओ०ए० संख्या-593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनिन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं०-08 के सुसंगत अंश निम्नवत् है:-

".....8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

- i. 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.
- ii. Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ0ए0 सं0-593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार प्रति ड्रेन/माह रुपये 5.0 लाख की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित स्थानीय निकाय द्वारा दिनांक 01.07.2020 से देय है।

यह कि आप द्वारा नगर पालिका परिषद, पं0 दीनदयाल उपाध्याय नगर, चन्दौली के क्षेत्रान्तर्गत आच्छादित नालों से गंगा नदी में मानकों से अधिक निस्तारित हो रहें उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित नहीं की गयी है।

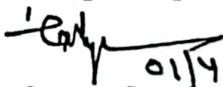
यह कि उपरोक्त वर्णित विश्लेषण आख्या से स्पष्ट है कि गंगा नदी में हो रहे उत्प्रवाह में प्रचालकों मात्रा निर्धारित मानकों से अधिक पायी गयी है, जिसके परिप्रेक्ष्य में क्षेत्रीय अधिकारी, वाराणसी द्वारा उत्तरदायी स्थानीय निकाय यथा नगर पालिका परिषद, पं0 दीनदयाल उपाध्याय नगर, चन्दौली के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

अतः उपरोक्त वर्णित तथ्यों एवं क्षेत्रीय अधिकारी की संस्तुति के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त उत्तरदायी स्थानीय निकाय के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु निम्नानुसार कारण बताओ नोटिस जारी किया जाता है :-

1. यह कि क्यों न नगर पालिका परिषद, पं0 दीनदयाल उपाध्याय नगर, चन्दौली के क्षेत्रान्तर्गत आच्छादित नालों से गंगा नदी में मानकों से अधिक निस्तारित हो रहें उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित न किये जाने के दृष्टिगत उत्तरदायी स्थानीय निकाय यथा नगर पालिका परिषद, पं0 दीनदयाल उपाध्याय नगर, चन्दौली के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रुपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

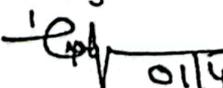
उपरोक्त के संबंध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय में प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार इकाई के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रुपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं आपके विभाग का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत


01/07/24
मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लॉट नं0-18, सेक्टर-7, गोमती नगर, लखनऊ।
3. जिलाधिकारी, चन्दौली।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार निर्गत निर्देश की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।


01/07/24
मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

